

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3717**  
ANSWERED ON 16.07.2019

**STREET LIGHTING IN VILLAGES**

3717. SHRI HEMANT TUKARAM GODSE:

Will the Minister of PANCHAYATIRAJ be pleased to state:

- (a) whether the Government provides funds to Gram Panchayats for street lighting in villages, if so, the details thereof during the last three years and the current year, State/UT-wise including Maharashtra;
- (b) whether the Government has demanded a utilisation certificate of funds from the concerned authorities and if so, the details thereof;
- (c) whether any actual target for fund utilization has been fixed for the said purpose, if so, the details thereof and the achievements made thereon, State/UT-wise including Maharashtra;
- (d) whether any time-frame has been fixed for providing street lights in all the villages in the country; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF PANCHAYATI RAJ  
(SHRI NARENDRA SINGH TOMAR)

- (a) Under the Fourteenth Finance Commission (FFC) award for the period of 2015-2020, grants to the tune of Rs. 2,00,292.20 crore are allocated to Gram Panchayats (GPs) constituted under Part IX of the Constitution in 26 States including Maharashtra. The grant is provided to GPs for delivering basic services including street-lighting. State-wise status of allocation and release of FFC grants for the last three years and the current year is given at **Annexure**. Funds are not directly provided to Gram Panchayats in Union Territories for the purpose.
- (b) Release of subsequent installments of the grants under FFC award is subject to submission of utilization certificates for the previous installments drawn along with compliance of other stipulated conditions.
- (c) to (e) The GPs incur expenditure on basic services as per their approved Gram Panchayat Development Plan (GPDP) based on local felt needs and priorities.

\*\*\*\*\*

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 3717 answered on 16.07.2019.

Status of allocation and release of Fourteenth Finance Commission grants to the States for Gram Panchayats during the last three years and the current year (as on 12.07.2019).

(Rs in crore)

Sl. No.	States	2016-17		2017-18		2018-19		2019-20	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	1463.45	1454.05	1686.85	1675.88	1947.32	858.99	2622.13	0.00
2	Arunachal Pradesh	138.66	138.45	159.82	70.57	184.49	0.00	248.44	0.00
3	Assam	915.98	915.98	1055.80	467.80	1218.82	0.00	1641.19	0.00
4	Bihar	3554.23	3142.08	4096.80	3630.39	4729.38	4199.71	6368.25	0.00
5	Chhattisgarh	886.82	886.82	1022.18	1022.18	1180.02	1047.86	1588.94	0.00
6	Goa	22.62	22.62	26.07	23.10	30.10	0.00	40.53	0.00
7	Gujarat	1460.18	1460.18	1683.08	1683.08	1942.96	1725.36	2616.26	1165.67
8	Haryana	656.72	656.72	756.98	756.98	873.86	775.99	1176.68	524.27
9	Himachal Pradesh	306.05	306.05	352.76	312.60	407.24	361.63	548.36	244.32
10	Jammu & Kashmir	585.73	474.41	675.15	470.972	779.40	0.00	1049.49	0.00
11	Jharkhand	1022.53	1022.53	1178.63	1044.45	1360.62	1208.24	1832.12	0.00
12	Karnataka	1570.77	1547.66	1810.55	1784.26	2090.10	1841.54	2814.39	1251.86
13	Kerala	679.40	679.39	783.12	693.96	904.03	802.78	1217.30	542.37
14	Madhya Pradesh	2292.46	2292.46	2642.40	2341.57	3050.41	2708.78	4107.48	1830.07
<b>15</b>	<b>Maharashtra</b>	<b>2542.61</b>	<b>2542.61</b>	<b>2930.76</b>	<b>2597.10</b>	<b>3383.28</b>	<b>3004.37</b>	<b>4555.70</b>	<b>0.00</b>
16	Manipur	34.84	34.84	40.16	40.16	46.36	20.59	62.43	0.00
17	Odisha	1496.64	1496.64	1725.11	1528.71	1991.48	1768.44	2681.59	1194.77
18	Punjab	691.84	386.04	797.45	0.00	920.58	0.00	1239.58	0.00
19	Rajasthan	2305.52	2305.52	2657.47	2657.47	3067.80	2724.22	4130.90	1840.51
20	Sikkim	25.11	25.11	28.95	28.95	33.41	29.67	44.99	0.00
21	Tamil Nadu	1484.31	1484.31	1710.90	1516.12	1975.07	876.93	2659.50	0.00
22	Telangana	908.99	908.99	1047.75	928.47	1209.53	1071.59	1628.68	0.00
23	Tripura	56.76	56.76	65.43	65.43	75.53	67.07	101.71	45.32
24	Uttar Pradesh	6050.02	6034.33	6973.57	6179.65	8050.34	7148.74	10840.04	4829.74
25	Uttarakhand	318.37	318.37	366.97	325.19	423.64	376.19	570.44	254.16
26	West Bengal	2399.91	2319.48	2766.26	2369.18	3193.39	2740.69	4300.01	1851.63
	<b>Total</b>	<b>33870.52</b>	<b>32912.40</b>	<b>39040.97</b>	<b>34214.22</b>	<b>45069.16</b>	<b>35359.38</b>	<b>60687.13</b>	<b>15574.65</b>